

**HIGH COURT OF TRIPURA  
AGARTALA**

**NOTIFICATION**

**Dated, Agartala, the 21<sup>st</sup> September, 2021**

In the public interest, the Hon'ble High Court has been pleased to make the posting order in respect of the following Grade-III Officer of Tripura Judicial Service:

**No.F.13(1)(a)-HC/2021/21141: Smti. Madhumita Pal, a newly appointed Grade-III Officer of Tripura Judicial Service is hereby posted as **Judicial Magistrate First Class-cum-Civil Judge (Jr. Div.), Sonamura, Sepahijala District in the existing vacancy.****

In exercise of the powers conferred under Section 11 of the Code of Criminal Procedure, 1973, the Hon'ble High Court is pleased to vest the powers of the Judicial Magistrate First Class to Smti. Madhumita Pal to exercise such powers in Sepahijala District from the date of her taking over charge as such.

**Smti. Pal is directed to join her new assignment immediately.**

The District & Sessions Judge, Sepahijala District, Sonamura is requested to make necessary arrangement for handing over the charge of the Judicial Magistrate First Class-cum- Civil Judge (Jr.Div.), Sonamura, Sepahijala District to Smti. Pal on her joining to the post.

By Order,

Sd/-

(D. M. Jamatia)

**Registrar General**

**No.F.13(1)(a)-HC/2021/21142-85**

**Dated, Agartala, the 21<sup>st</sup> September, 2021**

**Copy to:-**

1. The Principal Secretary to His Lordship Hon'ble the Chief Justice, High Court of Tripura, Agartala;
2. The Secretary to His Lordship Hon'ble Mr. Justice S. Talapatra, Judge, High Court of Tripura, Agartala;
3. The Secretary to His Lordship Hon'ble Mr. Justice A. Lodh, Judge, High Court of Tripura, Agartala;
4. The Secretary to His Lordship Hon'ble Mr. Justice S. G. Chattopadhyay, Judge, High Court of Tripura, Agartala;
5. The LR & Secretary, Law Department, Government of Tripura, Agartala;

6. **The District & Sessions Judge**, Gomati District, Udaipur/ Khowai District, Khowai/ North Tripura District, Dharmanagar/ Dhalai District, Ambassa/ Sepahijala District, Sonamura/ West Tripura District, Agartala/ Unakoti District, Kailashahar/ South Tripura District, Belonia for information and necessary action;
7. **The Judge, Family Court**, Udaipur, Gomati District/ Khowai, Khowai District/ Agartala, West Tripura District/Dharmanagar, North Tripura District/ Kailashahar, Unakoti District/ Sonamura, Sepahijala District/ Ambassa, Dhalai District / Belonia, South Tripura District;
8. The Registrar (Vigilance), High Court of Tripura, Agartala;
9. The Registrar (Judicial), High Court of Tripura, Agartala;
10. The Member Secretary, Tripura State Legal Services Authority, Agartala;
11. The Secretary, High Court Legal Services Committee, High Court of Tripura, Agartala;
12. The Director, Tripura Judicial Academy, Agartala;
13. The Registrar (Admn. P & M), High Court of Tripura, Agartala;
14. The Joint Registrar, High Court of Tripura, Agartala;
15. **The Chief Judicial Magistrate-cum-Civil Judge (Sr. Div.)**, Gomati District, Udaipur/ Khowai District, Khowai / West Tripura District, Agartala/ South Tripura District, Belonia/ Sepahijala District, Sonamura/ North Tripura District, Dharmanagar/ Unakoti District, Kailashahar/ Dhalai District, Ambassa;
16. All Deputy Registrars, High Court of Tripura, Agartala;
17. **Smti. Madhumita Pal**, a Grade-III Officer of Tripura Judicial Service for *information and strict compliance*;
18. The Treasury Officer, Treasury No. I & II, Agartala, West Tripura District;
19. The Sub-Treasury Officer, Sonamura, Sepahijala Revenue District;
20. The Publisher, Tripura Gazette, Tripura Government Press, Agartala for publication of the above notification in the next issue of Tripura Gazette;
21. The System Analyst, High Court of Tripura, Agartala for uploading the same in official Website of the High Court. He is also directed to *update* the profile of the concerned Officer in the official website of the High Court of Tripura;
22. The Superintendent (Establishment/Accounts Section), High Court of Tripura, Agartala;
23. Personal file of the Officer concerned;
24. ORDER FILE.

D → 21/9/21

**Registrar General**